

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3876
TO BE ANSWERED ON 06.04.2023

UN climate summit and establishment of compensation fund

3876. DR. SONAL MANSINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of major decision in UN Climate Summit COP 27;
- (b) whether India will play a key role in addressing the damages due to climate change disasters;
- (c) if so, the details thereof;
- (d) whether the COP 27 has taken a decision to establish a compensation fund to help under-developed countries;
- (e) if so, the details thereof; and
- (f) the steps taken by Government to address the issue within the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (f) The decisions adopted at COP 27 by the countries include, inter-alia, issues related to loss & damage, and work programs for mitigation, global goal on adaptation, just transition and climate action in agriculture. A cover decision titled 'Sharm El-Sheikh Implementation Plan' was also adopted. India's efforts led to inclusion of reference to the need for transition to sustainable lifestyles together with sustainable patterns of production and consumption in the aforesaid decision.

One of the decisions is to establish new funding arrangements as well as a dedicated fund to assist developing countries in responding to loss and damage. The decision also established a 'transitional committee' to make recommendations on how to operationalize both the new funding arrangements and the fund. India is a member of the Committee from the Asia-Pacific region.

Relief, recovery, and rehabilitation due to weather-related disasters are governed, inter alia, by the relevant provisions of the Disaster Management Act, 2005 and the guidelines, directives, and orders of the National Disaster Management Authority and the State Disaster Management Authorities. The constitutional, legal and administrative provisions relevant to disaster management and disaster risk reduction address the management of disasters, including weather related disasters in the country.
